

DIVISION BENCH  
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/24(KB)2016  
COMP.APPL/194(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	AJIT RANJAN ROY & ORS VS ARYA ESTATE MANAGEMENT P LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. A.K. Upadhyay, Adv.**

**Ms. Meenakshi Manot, Adv.**

**For R1, R2, R8, R12**

**Mr. Dharendra Nath Sharma**

**Ms. Swapna Choubey, Adv.**

**Ms. Shamolima Sarkar, Adv.**

**Mr. S.M. Gupta, PCS**

**For R5**

**Mr. Avishek Guha, Adv.**

**Mr. Chitresh Saraogi, adv.**

**ORDER**

1. Learned Counsel for the petitioner present. Ld. Counsel for R1, R2, R8, present. Ld. Counsel for R5 present.
2. Post this matter on 24.01.2023.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**